

CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF ADDITIONAL SESSIONS JUDGES DWARKA COURTS AS ON 31.07.2019.

Sl. No.	ADDL. SESSIONS JUDGES	Culpable Homicide	Arms Act.	304-B IPC	364-A IPC	NDPS	Drugs and Cosmetics Act	MACOCA Act	SC/ST Act.	Company Act	Misc. Application	Other Sessions Cases	Crl. Appeals	Crl. Revision	Crl. Comptt. Cases	Electricity Cases	CBI Cases	306 IPC	Misc case	Deptt. Enquiry	POCSO Act	Criminal Misc.Applications	Gang Rape/Sexual Assault Cases	Rape/Sexual Assault Cases	Total	
1.	Sh. Narotam Kaushal, D&SJ (S-W)											0	44	17											61	
2.	Ms. Raj Rani Mitra, ASJ-01	7	1									13	3	1	5						405				1	436
3.	Sh. Sonu Agnihotri, ASJ-02	75		24	2		1		50			169	63	53	26			9							472	
4.	Ms. Neelam Singh, ASJ-03	73		21	4			2		67		166	48	35	5			8	7						436	
5.	Sh. Pritam Singh, ASJ-04											5			2						300				307	
6.	Sh. Gurvinder Pal Singh, ASJ-05	76		21	4						0	178	90	81				12							462	
7.	Sh. Ajay Goel, Spl Judge (NDPS)	33		6	1	80						33	61	35									16		249	
8.	Ms. Geetanjli Goel, ASJ (SFTC)												82	54		3458							16	116	268	
9.	Sh. Mukesh Kumar, ASJ (Electricity)															3458									3458	
	Total	264	1	72	11	80	1	2	50	67	0	564	391	276	38	3458	0	29	7	0	705	0	16	117	6149	

NOTE:-THE PENDENCY IS PREPARED AS PER MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS.

Figure is not added in the pendency.

Seen. Be updated on website

U. O.I.e (Computer Sr.)
 01/10/19.

CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF ADDITIONAL DISTRICT JUDGES DWARKA COURTS AS ON 31.07.2019.

S. No.	ADDL. DISTRICT JUDGES	Regular Civil Suits	Commercial Civil Suits	Applications Under Arbitration & Conciliation Act.	Trust Act	Application u/s 27 & Sec. 44/45, 38 of DRCAct.	Misc. Application	Guardian ship Act case	Mental Health Act.	Execution	LAC . Misc. application	Counter Claim	I.P.R /Trade Mark	Election Petitions	Contempt	Succession Certificate Case	Review Petition	Misc. Execution	Regular Civil Appeals	Misc. Civil Appeals	Appeal against Misc. Order	MCD Appeal	Others/TA & Misc. Applications	Fact Finding/Dept. Enquiry	OMP (1)Comm-76	OMP (COMM)	Execution (LAC)	Land Acquit ion (incl. Ref. u/s 18 & u/s 31(2) of the LAC Act.	Probate	MACT/Indust. Dispute	Total
1	Sh. Narottam Kaushal, D&Sj (S-W)	12		81		3				26									21	6	0	6									155
2	Sh. Paramjit Singh, PO MACT						186			80																				2339	2605
3	Dr. Vijay Kr. Dahiy'a, ADJ-01	741		61	1		31			367									63	7											1271
4	Sh. H S Jaggi, ADJ-02	711		32			79	25	3	286	9		14		1				43	2							43				1387
5	Sh. Tarun Yogesh, ADJ-03	847	43	19			22			485		7		3	3			2	55	8					43	4					1541
6	Ms. Mamta Tayal, ADJ-04	515	15	44			10	1			54	14			2	1	3		27	8					69	6	564	30			1363
7	Sh. Balwant Rai Bansal, ADJ-05	674		37			18			327		10			2				10												1078
	Total	3500	58	274	1	3	346	26	3	1571	63	31	14	3	8	1	3	11	219	25	6	0	6	0	112	10	607	34	126	2339	9400

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*** Figure is not added in the pendency.**

CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF CIVIL (DJS) DWARKA COURTS AS ON 31.07.2019

Sl. No.	NAME OF THE JUDICIAL OFFICERS	Civil Suits	Eviction Petts under DRC Act.	App. u/s 27 & Sec. 44/45 of DRC Act.	Appeals against Misc. Orders (MCA)	Appeals against Final order/Decree (RCA)	Petition for insolvency	Contempt Petition	Guardianship cases	Others Misc. Application/Case	Execution	Small Cause Cases	Counter Claim	Misc. Execution Cases.	U/s 372 of Indian Succession Act	TOTAL
1	Ms. Purva Sareen, SCJ/RC	616	26	0	2	8				43	94					789
2	Dr. Jagminder Singh, JSOC-ASCI-Gdn. Judge	757			1	8	3	11	7	42	89	2	6			926
3	Sh. Arun Kumar Garg, ACJ-CC-ARC	376	35	6						20	47				99	583
4	Ms. Medha Arya, Civil Judge	711						2		202	30		7	5		957
	TOTAL	2460	61	6	3	16	3	13	7	307	260	2	13	5	99	3255

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8	Ms. Paridhi Gupta, MM	Binda Pur Other PS	542 27			20	299									4461																						1321
9	Ms. Richa Gusein Solanki, MM	BHD Nagar	256	4		7	107										515	5																				926
10	Ms. Neha, MM	Mahila Court	755				596				18																										1627	
11	Ms. Shivani Chauhan, MM	Mahila Court	812				350																														1291	
12	Ms. Meenu Kaushik, MM	Mahila Court	731				599				9																										1521	
13	Ms. Manisha Tripathy, MM	Mahila Court	689				688				13																										1573	
14	Evening Courts (1 to 8)	(Kalandra, NBT Ch.)														809																					2090	
	TOTAL		11400	11	2233	71	2988	528	0	40	1	1	1	1	1	14560	515	5	715	14	14	16	0	1294	374	147	25	8	54	1837	19	1		37001				

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* Figure is not added in the pendency.

CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF SPL. M. M. (NI Act.) DWARKA COURTS, NEW DELHI AS ON 31.07.2019

S.No	NAME OF JUDL OFFICER		MCD	NDMC	O S Cases	138 NI Act.	Plea Bargaining	Total
1	Sh. Sukhman Sandhu, MM-01	U/s NI Act.				5750		5750
2	Sh. Animesh Bhaskar Mani Tripathi, MM-02	U/s NI Act.				5911		5911
3	Ms. Taranjeet Kaur, MM-03	U/s NI Act.				6200	6	6206
4	Sh. Umesh Kumar, MM-04	U/s NI Act.				5828		5828
5	Sh. Avneesh Kumar, MM-05	U/s NI Act.				5426		5426
6	Sh. Pranat Kumar Joshi, MM-06	U/s NI Act.				4386		4386
7	Ms. Priyanka Rajpoot, MM-07	U/s NI Act.				4866		4866
8	Ms. Uditia Jain, MM-08	U/s NI Act.				5146		5146
9	Sh. Mridul Gupta, MM (MCD)	U/s NI Act /MCD	452	10		5702	4	6168
10	Evening Courts 1 to 8 (NI Act)	U/s NI Act.				15194		15194
	TOTAL		452	10	0	64409	10	64881

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